## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3336 ANSWERED ON:10.08.2015 Hostels for Tribal Students Dhurve Smt. Jyoti;Simha Shri Prathap

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the State-wise number of hostels for the tribal students both girls and boys in the country at present;

(b) the norms laid down by the Government for providing financial assistance for construction of the said hostels;

(c) whether the Government has received any proposals for construction of the said hostels during the last three years;

(d) if so, the details thereof, State/UTwise including Madhya Pradesh and Karnataka; and

(e) the action taken by the Government on each of the said proposals including the amount of funds sanctioned, released by the Union Government and utilised by the States?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): The information called for in this part is given at Annexure-I.

(b): The Ministry of Tribal Affairs implements a Centrally Sponsored Scheme of Construction of Hostels for ST Girls and Boys. Under this Scheme, 100% of construction cost is provided as central assistance to State Governments/UT Administration for construction of ST boys' and girls' hostels in naxal affected areas identified by Ministry of Home Affairs from time to time. For areas other than naxal affected districts full cost of hostels for girls and 50% of the total estimate cost in respect of hostel for boys is borne by the Government of India. Running and maintenance of the hostels is the responsibility of the concerned State Government/UT Administration.

(c), (d) & (e): The details of proposals which were complete in all respect during the last three years and funds for which were released as per availability of funds and utilized under the scheme during the last three years (State Govt./UT Administration/Universities-wise including Madhya Pradesh and Karnataka) are as given in Annexure-II.